



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,9th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/6850/2023</a>	REBEKA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
<b>ORDERS</b>				
2	<a href="#">Crl.A./185/2023</a>	AJAY KULI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/440/2023</a> <b>in</b> <a href="#">Crl.A./185/2023</a>	AJAY KULI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM
3	<a href="#">Crl.A./213/2023</a> <b>1 Y 4 M 16 D :</b>	HASIMUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
4	<a href="#">WP(C)/5527/2023</a>	JAHANARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MRS. S ROY MR N RAHMAN	GA, ASSAM MR. A RAHMAN SC, REVENUE
5	<a href="#">Crl.Pet./325/2024</a>	NABA KUMAR GOSWAMI <b>Versus</b> MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	

LEAVE NOTE OF ADVOCATES FOR 09/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.A./44/2022</a>	JAGABANDHU RAY @ DINABANDHU RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/176/2023</a> <b>in</b> <a href="#">Crl.A./44/2022</a>	JAGABANDHU RAY @ DINABANDHU RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
2	<a href="#">WP(C)/2349/2024</a>	DR. RAHMAT ALI LASKAR <b>Versus</b> THE STATE OF MAHARASHTRA AND 9 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
3	<a href="#">WP(C)/2470/2024</a>	NANDAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR	SC, PWD
4	<a href="#">WP(C)/2939/2024</a>	SAZIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD ROAD
5	<a href="#">WP(C)/3832/2024</a>	MAHALAXMI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">RSA/49/2021</a>	FEDDUS ALI AND 3 ORS. <b>Versus</b> ABUL KALAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN MS F INTAZ	DR. B AHMED (r-1,2,3) MR. N HAQUE (r-1,2,3) MR. S R BARBHUIYA (r-1,2,3) MR M HUSSAIN (r-1,2,3)
2	<a href="#">RSA/75/2022</a>	NIBASH CHANDRA SHEEL @ CHINU SHEEL <b>Versus</b> ON THE DEATH SUKHMAY KUMAR SHEEL HIS LEGAL HEIRS BINA SHEEL AND ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S P CHOUDHURY (R21) MR K BISWAKARMA (R21) MS B DEVI (R21)
3	<a href="#">I.A.(Civil)/957/2022</a> in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
	<b>WITH</b> <a href="#">RSA/50/2014</a>	MRS. RASHMI BEGUM and 7 ORS, <b>Versus</b> ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
4	<a href="#">Crl.Pet./669/2024</a>	MRIDUL KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	PP, ASSAM
5	<a href="#">WP(C)/2531/2024</a>	HITEN KALITA <b>Versus</b> THE CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, PWD

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